
DLF Phase IV Commercial Developers Limited Vs

Company Appeal (AT) No. 180 Of 2019

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: Aug. 19, 2019

Acts Referred:

Companies Act, 2013 " Section 230, 230(9), 232, 421

Hon'ble Judges: Bansi Lal Bhat, J; Balvinder Singh, Member (Technical)

Bench: Division Bench

Advocate: Dr. U.K. Chaudhary, Naveen Dahiya, Manisha Chaudhary, Dhruv Gupta, Himanshu Handa

Final Decision: Allowed

Judgement